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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 62/10/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

Name of the Company: Well Pack Paper & Containers Ltd.

V/s.

K.Z. Leasing & Finance Ltd.

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA	ADVOCATE PETITIONER		<u>Mr. Pavan S. Godiawala</u>
2.	Ishan P. Shah	Advocate Petitioner		<u>Ishan P. Shah</u>

ORDER

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ishan Shah present for Corporate Debtor/ Applicant. None present for Respondent.

Applicant filed proof of service of notice on Financial creditors. None present for creditors.

Heard arguments of learned Counsel for Applicant.

Order reserved.

Bikki Raveendra Babu
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of August, 2017.